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ITEM NO.102

COURT NO.7

SECTION XVI

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Civil Appeal No(s). 2795-2797/2017

CHANDRA GUPTA KUMAR AND ORS. ETC. ETC.

Appellant(s)

VERSUS

STATE OF BIHAR AND ORS. ETC. ETC.

Respondent(s)

(with appln. (s) for permission to place addl. documents on record and permission to file lengthy list of dates and vacation of ex-parte stay and intervention and impleadment as petitioner and impleadment as party respondent and directions and correction of typographical error. and interim relief and office report)

WITH

C.A. No. 2798-2800/2017

(With appln. for Transposition and Interim Relief and Office Report)

C.A. No. 2801-2803/2017

(With Office Report)

C.A. No. 2804/2017

(With Office Report)

CONMT.PET.(C) No. 367-369/2016 In C.A. No. 2795-2797/2017

(With Office Report)

C.A. No. 2805/2017

(With Office Report)

C.A. No. 2806-2810/2017

(With Office Report)

C.A. No. 2811/2017

(With Office Report)

Date : 19/04/2017 These appeals were called on for hearing today.

CORAM : HON&#39;BLE MR. JUSTICE KURIAN JOSEPH

HON&#39;BLE MRS. JUSTICE R. BANUMATHI

Counsel for the

parties Mr. Ravinder Srivastava, Sr. Adv.

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Mr. S. K. Verma, Adv.  
Mr. Subhro Sanyal, Adv.

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Ms. Reena Pandey, Adv.  
Ms. Udit Singh, Adv.

UPON hearing counsel the Court made the following

O R D E R

Heard the learned senior counsel appearing for the parties.  
Arguments remained uncontrold.  
List tomorrow i.e. on 20.04.2017 as part-heard.  
(Jayant Kumar Arora)  
Court Master (Renu Diwan)  
Assistant Registrar